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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.205/ BB/2017	-	For compliance	252(3)	5 Elements Techno Services Pvt. Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1 P.A. VISHNU Kumar
9902713944 PCS

Petitioner

gish

ORDER

PCS for Petitioner is present. He has filed memo along with annexures. Registry to verify and put up note. In the meantime, issue notice to ROC, Karnataka. Registry to prepare notice; PCS to collect the notice and file proof of service. List it on 23.02.2018.

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Member (T)

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Member (J)